

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:536  
ANSWERED ON:26.02.2015  
GOOD SAMARITANS  
Kher Smt. Kirron

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has been directed from any quarter to issue guidelines for the protection of Good Samaritans helping the injured in road accidents;
- (b) if so, the details thereof along with the action taken thereon;
- (c) whether the Government has issued the aforesaid guidelines within the deadline laid down for the issue of these guidelines; and
- (d) if not, the reasons therefore along with action taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (d) The Supreme Court vide its order dated 29.10.2014 has directed the Ministry of Road Transport & Highways and Ministry of Law and Justice to issue the requisite guidelines in consultation with each other within three months from the date of order. Accordingly, the Ministry of Road Transport & Highways is in the process of issue of guidelines.